

**IMPERIAL LIBRARY (CHANGE OF NAME) ACT, 1948**

**51 of 1948**

**[8th September, 1948]**

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STATEMENTS OF OBJECTS AND REASONS "In view of the constitutional changes in the country it is not appropriate that the word "Imperial" is associated with national institutions in India. It has, therefore, been decided to change the name of Imperial Library, Calcutta. The Bill seeks to ensure that the relevant references to Imperial Library in Act, 1902 are construed as references to the National Library." - Gaz. of Ind., 1948, Pt. V, page 613.

**1. Short title :-**

This Act may be called The Imperial Library (Change of Name) Act, 1948.

**2. Imperial Library to be known as "National Library" :-**

On and after the commencement of this Act, the Imperial Library shall be known as "the National Library", and any reference to the Imperial Library in any law for the time being in force or in any indenture, instrument or other document shall be construed as a reference to the National Library.